

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 880/2024**

IN THE MATTER OF:

News Item titled "Saket ke Jungalo mein ban gai 500 Jhuggiya 6 acre jameen kabjaane wale kaun hai ye kaha se aaye" appearing in Navbharat Times dated 25.06.2024

I N D E X

<u>Si. No.</u>	<u>Particulars</u>	<u>Page No.</u>
1.	REPORT ON BEHALF OF RESPONDENT NO. 1 & 2 INCOMPLIANCE OF ORDER DATED 24.10.2024	1-2
2.	ANNEXURE – 1: Copy inspection report dated 24/01/2025 is	3-5
3.	ANNEXURE – 2: Copy of a letter dated 10/02/2025 for the joint inspection to the land owning agency i.e DDA	6-7

FILED BY:



NEW DELHI

DATED: 13.02.2025

(JYOTI MENDIRATTA)

Advocate for the GNCT of Delhi

H-34, Jangpura Extension,

(Lower Ground Floor),

New Delhi-110014

MOBILE NO.+91 9811136141

BEFORE THE NATIONAL GREEN TRIBUNAL DELHI AT NEW

DELHI

O.A. NO. 880/2024

IN THE MATTER OF:-

News Item titled "साकेतके जंगलों में बन गई 500 झुग्गियां!

छह एकड़ जमीन कब्जे वाले कौन हैं ये, कहां से आए" appearing in Navbharat

Times dated 25.06.2024.

...PETITIONER

VERSUS

PCCF & ORS

...RESPONDENT(S)

REPORT ON BEHALF OF RESPONDENT NO. 1 & 2 IN
COMPLIANCE OF ORDER DATED 24.10.2024

MOST RESPECTFULLY SHOWETH:-

- 1) That the present status report is being filed on behalf of Respondent 1 and 2 in compliance of order dated 24.10.2024 passed by this Hon'ble Court in the above captioned matter.
- 2) That it is most humbly submitted that an inspection was carried out and according to the report dated 24/01/2025, it is submitted that the land in dispute is not a forest land/ridge and the same is under the jurisdiction of DDA. During the inspection it was found that land in question has juggis and qabristan. The copy inspection report dated 24/01/2025 is annexed as **Annexure-1**.

- 3) It is further submitted that the answering respondent has issued a letter dated 10/02/2025 for the joint inspection to the land owning agency i.e DDA, in order to ascertain that whether any tree offence has occurred on the land in dispute. The copy of the letter is annexed as **Annexure-2**.
- 4) That the above report is being filed for kind perusal of this Hon'ble Court and for further directions as deemed appropriate by this Hon'ble Court.



ANSWERING RESPONDENT

DCF (SOUTH)/ FOREST DEPARTMENT

कार्यालय बीट सेदुलाजाब
साउथ रेंज, दक्षिणी वन प्रभाग,

वन एवं वन्य जीव विभाग, दिल्ली सरकार, नई दिल्ली - 110030

सेवा में,

दिनांक 24/01/2025

श्रीमान रेंज अधिकारी जी

साउथ रेंज, नई दिल्ली

विषय : प्रेस एंक्लेव और साकेत स्पोर्ट्स एंक्लेव के पास बनी अवैध झुग्गियों के संबंध में ।

महोदय,

उपरोक्त विषय पर आपको अवगत कराना है कि आज दिनांक 24/01/2025 को विभागीय कार्यालय से व्हाट्सअप पर प्राप्त रिपोर्ट का मौके पर जाकर मुआयना किया गया और स्थानीय लोगों से पता किया गया तो पता चला की इस जमीन का मुआवजा उठा हुआ है और यह जमीन DDA की है ।

अतः उपरोक्त शिकायत के संबंध में जाँचने पर पता चला की उपरोक्त भूमि, रिज वन भूमि से संबंधित नहीं है ।

रिपोर्ट सूचनार्थ प्रस्तुत है ।

संलग्न: मौके के फोटोग्राफ ।

Land cell
28/01/2025

भवदीय

Sunil Bajaj
24/01/2025

सुनील बाल्यान

बीट इंचार्ज

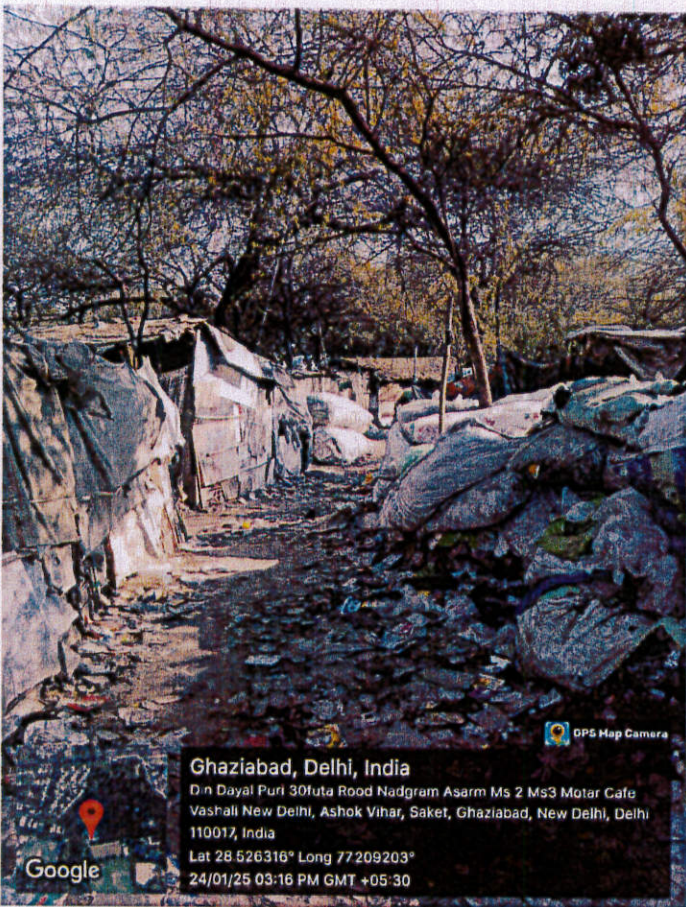
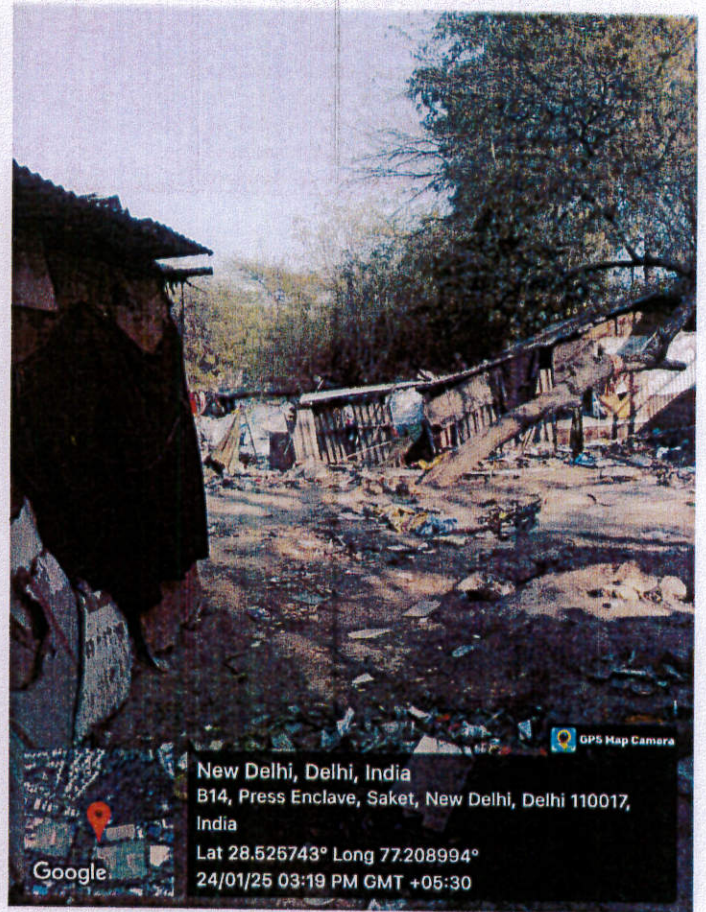
The said area does not fall under the Department of forests & wildlife. forwarded to DUFIS



24/1/25

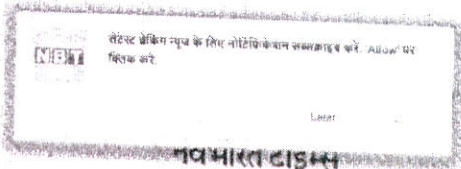
28/1





Delhi Slums In Saket Jungle, साकेत के जंगलों में बन गई 500 झुग्गियां। छह एकड़ जमीन कब्जाने वाले कौन हैं ये, कहा से आए? - slums built in del...

3



नवभारत टाइम्स | अन्य खबरें | दिल्ली | मेट्रो | भारत | राज्य | T20 WC | बिजनेस | मनोरंजन | लाइफस्टाइल | धर्म | दुनिया | टेक | ऑपिनि | MORE :

वैकल्पिक पर ध्यान दें | इन्फो बाक में का लिंक

लो में
गं से 3

झुग्गियां! छह एकड़ जमीन कब्जाने वाले

प्रेस एनक्लेव और स्पोर्ट्स स्पोर्ट्स कॉम्प्लेक्स के पास त त हेक्टेयर जंगल में अतिक्रमण का मामला सामने आया है। आरडब्ल्यू ने 500 झुग्गियों का जंगल जलाने और प्लास्टिक डंपिंग के बारे में रिकॉर्ड दर्ज कराया है। अप्रैल में निरीक्षण के बाद जूट अधिकारि



गमिंग लाइसेंस पर बचत और, 30% तक भी मिल रही है। फूट, 100 दिनेस



अमेजन पर मेग टुकेंटोनिक दिवस - लेक्चर, स्मार्टलाय अडि पर 80% तक की छूट पाई



आज का तापमान 28°C | दिल्ली | 11/12/24 | Clear

RECOMMENDED DEALS

- LG 8 Kg 5 स्टार विड जेट डुई अवे टेक्नोलॉजी सेमी-ऑटोमेटिक ₹ 0
- LG 21L कन्वेंशनल माइक्रोवेव 3 (MC2146BL, काला) ₹ 14490.0
- Bosch 8 kg 5 स्टार पूरी तरह से स्वचालित फ्रंट लोडिंग वॉशिंग म ₹ 40890.0

वीडियो

- इलाहाबाद हार्दिकोर्ट में शहू गांधी की संसदी की वृत्ति
- Mathru Stampede पर बाबा हरमोर परमात्मा हे, 1
- 3 लाख रुपये किलो का ये अखिर ऐसी है खासियत, 1
- मोल्दा में दबन जैसी वृत्ति, पुलिस की हड़काया, शोक

नई दिल्ली: साकेत में प्रेस एनक्लेव और साकेत स्पोर्ट्स कॉम्प्लेक्स के बीच करीब छह हेक्टेयर के जंगल में अतिक्रमण का मामला सामने आया है। आरडब्ल्यू इसकी पिछले काफी समय से शिकायत कर रही है। अब उन्होंने इस अतिक्रमण को लेकर दिल्ली पुलिस और साउथ दिल्ली के सांसद रामवीर सिंह बिधुड़ी को भी लिखित शिकायत की है।

शिकायत के अनुसार जंगल की जगह में करीब 500 झुग्गियां बन चुकी हैं। जंगल में प्लास्टिक और रबड़ समेत अन्य कूड़ा-कचरा फैलाने और उसे जलाने का भी आरोप लगाया गया है। लोगों का आरोप है कि अप्रैल में वन विभाग ने यहां निरीक्षण भी किया था, इसके बावजूद कोई कार्रवाई नहीं हुई। प्रेस एनक्लेव आरडब्ल्यू के प्रेजिडेंट अजय सूद ने बताया कि जंगल के इलाके में करीब 500 झुग्गियां बन चुकी हैं। यहां पेड़ और कूड़ा भी लगातार जलाया जा रहा है। इसकी वजह से आसपास रहने वाले लोग परेशान हैं।

YOU MAY LIKE

SPONSORED LINKS BY TABoola

Urgent Court Matter



GOVERNMENT OF NCT OF DELHI
DEPARTMENT OF FORESTS & WILDLIFE
OFFICE OF DEPUTY CONSERVATOR OF FORESTS(SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD, NEW DELHI- 110044.

F. No. 03/DCF(S)/Land/Misc./2024-25/ 8717-19

Dated: 10/02/25

To,

1. The Sub -Divisional Magistrate (Saket)
Office of the Sub -Divisional Magistrate (Saket)
South District, MB Road Saket
New Delhi-110017.
2. The Deputy Director (Horticulture), DDA
Horticulture Division - IV, 415-416, Pocket C,
Sheikh Sarai Phase 1, Sheikh Sarai,
New Delhi, Delhi 110017.

Sub: Request for identification of areas of encroachments in Saket as per Notice dated 29.07.2024 of Hon'ble NGT in O.A. 880/2024 titled as News Item titled "साकेत के जंगलों में बन गई 500 झुगियां! छह एकड़ जमीन कब्जाने वाले कौन हैं ये, कहां से आए" appearing in the Navbharat Times dated 25.06.2024-reg.

Sir,

In pursuance to the Notice dated 29.07.2024 of Hon'ble NGT in O.A. 880/2024 titled as News Item titled "साकेत के जंगलों में बन गई 500 झुगियां! छह एकड़ जमीन कब्जाने वाले कौन हैं ये, कहां से आए" appearing in the Navbharat Times dated 25.06.2024.

With the notice is attached order dated 22.07.2024, vide which the following has been observed by the Hon'ble Tribunal:-

"The news item relates to encroachment in the forest of about six hectares between Press Enclave and Saket Sports Complex in Saket, New Delhi.

3. As per the news item, about 500 huts have been built in the forest area. There are also allegations of dumping and burning of garbage including plastic and rubber in the forest. This is causing severe inconvenience to the residents of nearby area. Furthermore, the encroachers are now trying to build permanent houses here. If they are not removed soon, this entire forest will be destroyed. It is alleged that even after inspection of the area by the forest department, no action has been taken.

4. the news item raises substantial issue relating to compliance of provisions of Forest Conservation Act, 1980 and the Environment Protection Act, 1986."

In this regard, a preliminary inspection has been conducted by forest officials and it has been found that the area pertains to DDA therefore a joint identification is fixed on 13.02.2025 in the areas of encroachments in Saket behind Max Hospital in pursuance to the directions of Hon'ble NGT so as to ascertain the ownership of land and to confirm any tree offence in the said areas.

Sh. Tajuddin, DRO (AB) Mb- 9718155798 and Sh. Pawan Kumar, Forester, Mb- 9717387192 are deputed for the said visit on 13.02.2025 and may be contacted for the same.

This issues with the approval of DCF (S).


Range Officer
South Forest Division

Encl. as above:

Copy to:

1. The DCF (South), South Forest Division, for kind information and necessary action.


Range Officer
South Forest Division